

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

NOTIFICATION

No:- 932 of 2026/Psy

Dated:- 09/04/2026

Subject: Advertisement Notification No. 03 of 2025/Psy dated 26.06.2025 for the District Cadre posts of Drivers Grade-II, in District Judiciary of UT of J&K- regarding result of Driving Skill test.

It is notified for the information of the candidates who appeared in the Driving Skill Test for the posts of Driver Grade-II, conducted at the premises of State Motor Garages in Jammu & Srinagar, w.e.f. 07.10.2025, that the list of candidates who have qualified the Driving Skill test shall be available on the official website of High Court of J&K and Ladakh (<https://jkhighcourt.nic.in>) from today.

It is, further notified that the schedule for the Written Test shall be notified separately.

By Order.


(M. K. Sharma)


**Principal Secretary to
Hon'ble the Chief Justice**

No. 439-49/Psy-621

Dated: 09/04/2026

Copy to the:

1. Secretary to Hon'ble Mr Justice _____ for the information of His Lordship.
2. Registrar General, High Court of J&K and Ladakh.
3. Registrar vigilance, High Court of J&K and Ladakh.
4. Registrar Computers, High Court of J&K and Ladakh
5. Registrar Rules, High Court of J&K and Ladakh.
6. Director Information, Jammu/Srinagar with the request to publish the notification in two Daily Newspapers having wide circulation in both the divisions of UT of J&K.
7. Director, Doordarshan, Jammu/Sgr. to broadcast the above order in News & employment bulletin.
8. Director, All India Radio, Jammu/Sgr to broadcast the above order in News and employment bulletin
9. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
10. Chief Librarian, High Court Wing, Jammu / Srinagar for keeping the record of the same.
11. Order book.


**Principal Secretary to
Hon'ble the Chief Justice**